## BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH **AHMEDABAD**

C.P. (I.B) No. 51/7/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.07.2017

Name of the Company:

State Bank of India

V/s.

Radheshyam Fibres Pvt. Ltd.

Section of the Companies Act:

Section 7 of the Insolvency and Bankrupcy

Code

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

**SIGNATURE** 

FC BOULDON

R. Sheth

Adr. & Solicita Corposate Delta

Learned Advocate Mr. Biju Nair present for Financial Creditor / Applicant. Learned Advocate Mr. Arjun Sheth present for Respondent.

Rectification effected in part IV of form 1 and working for computation of default filed.

Heard arguments of Learned Counsel for Applicant and Learned Counsel for Respondent.

Order reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 31st day of July, 2017.